

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 5030
ANSWERED ON 01.04.2025

INVESTMENT CAP IN EV CHARGING INFRASTRUCTURE

5030. DR. AMAR SINGH:

Will the Minister of HEAVY INDUSTRIES be pleased to state:

- (a) whether the Government plans to introduce a new EV incentive policy capping the investment in charging infrastructure;
- (b) if so, the details of this policy and the rationale behind setting a cap on such investments;
- (c) the data regarding the number of public and private EV charging stations installed in the country since 2020, year-wise along with projected infrastructure expansion targets under the new policy; and
- (d) the revenue collected from import tariffs on electric vehicles over the past five years, along with estimates of revenue foregone due to the new reduced tariff structure?

ANSWER
THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI BHUPATHIRAJU SRINIVASA VARMA)

(a) & (b): No such policy is under consideration.

(c): Ministry of Power (MoP) has shared details year-wise public EV charging station deployed in the country since FY 2020 as tabulated below:

S. No.	Calendar Year	No. of PCS
1	up to December' 2022	5,151
2	2023	6752
3	2024	13299
4	up to March' 2025	1165

(d): As per information received from Department of Revenue, Ministry of Finance, the amount of duty collected on Electric vehicles for the last 5 years is tabulated as below:

Year	Basic Customs Duty (in Rs. Crore)	IGST (in Rs. Crore)
2019-20	6	2
2020-21	18	3
2021-22	114	18
2022-23	482	166
2023-24	970	228
2024-25 (Till Feb.)	874	205

Department of Revenue has further informed that the revenue forgone calculation exercise is not undertaken at the individual commodity level and hence no such data is available with Department of Revenue.
